

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

36. C.A. 37/2022

IN

C.P. 465/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.09.2022**

NAME OF THE PARTIES: Sunil K. Gupta

V/s

Hindustan Candle Manufacturing Co. Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

18.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)